

t

SLP(C)No. 16026 OF 2003

ITEM No.10

Court No. 1

SECTION X
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.16026/2003

(From the judgement and order dated 24/05/2003 in WP 427/02
of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

STATE OF UTTARANCHAL & ANR.

Petitioner (s)

VERSUS

M/S. PODDAR PHARMACEUTICALS P.LTD.&ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for c/delay in filing counter affidavit
permission to submit additional document(s)vacating stay)

With

SLP(C)No.23999/2003

Date : 23/12/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Ms. Rachana Srivastava,Adv.

For Respondent (s)

Mr. Rajan Narain,Adv.

UPON hearing counsel the Court made the following

O R D E R